

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 422(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.05.2018**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay
Securities Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Jaswant Singh, PCS for the Petitioner
Mr. Siddharth Shankar, Advocate for the Respondent

ORDER

No time left. Renotify this case on 12th November, 2018 for final arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)